

श्री राजीव सिंह
14/1/23

Declaration of Assets and Liabilities

Year : 20.2.23-20.2.23.

23/4
17/2/23

I, **Sachidanand kumar** Son/Daughter/wife of **Sri Ram Shnehi singh**, aged **47** years, belonging to **Stenographer & Private Secretary services** and presently working as **Private Secretary, Bihar Legislative Assembly, Patna** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name (s)	Dependant-1 name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	22,000=00	Abha Kumari 16,000=00	Abhishek Anand	--	--
(ii)	Deposits in Banks, Financial Institutions and Non-Banking Financial Companies	SBI, BVM, Patna Total Rs.12,000=00 ICICI-10,000=00	--	--	--	--
(iii)	Bonds, Debentures and Shares in companies	--	--	--	--	--
(iv)	Other financial institutions, NSS, Policies, etc.	LIC Policy no. 1) 517712776 Rs.- 2,000/- p.a. 2) 513857679 Rs.- 1,663/- p.a. 3) 515982529 Rs.- 1,992/- p.a. 4) 517712776 Rs.- 1,983/- p.a.	LIC policy No. 517701262, Rs.-12,010/- p.a.	--	--	--
(v)	Motor Vehicles (details of make, etc.)	Hero Honda Motorcycle BRO1BK-9782	--	--	--	--
(v)	Jewelry (give details of weight and value)	70 gm Gold	250 gm Gold 3,500 gm Silver	--	--	--
(v)	Other assets, such as value of claims/interests	--	--	--	--	--

Note:- Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.*Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indication the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name (s)	Dependant-1 name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land -Locations (s) -Survey number(s) -Extent (Total measurement) -Current market value	--	--	--	--	--
(ii)	Non- Agricultural Land -Locations (s) -Survey number(s) -Extent (Total measurement) -Current market value	--	6000 Sq' Bairiya, Patna	--	--	--
(iii)	Building (Commercial and residential) -Survey/door Number (s) -Extent (Total measurement) -Current market value	--	--	--	--	--
(iv)	Houses/Apartments, etc. -Survey/door Number (s) -Extent (Total measurement) -Current market value	--	--	--	--	--
(v)	Other (such as interest in property)	--	--	--	--	--

- (2) I give herein below the details of my liabilities/over dues to public financial institutions and government dues:-
[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank/Financial Institution(s)/Department(s)	Amount outstanding as 13-02-2023
(a)	(i) Loans from Banks	1) SBI Bihar Vidhan Mandal personal Loan 2) SBI Gold Loan	1) 11,00,000/- 2) 1,50,000/-
	(ii) Loans from financial institutions	--	--
	(iii) Government Dues:	--	--
	(a) dues to departments dealing with government accommodation	--	--
	(b) dues to departments dealing with supply of water	--	--
	(c) dues to departments dealing with supply of electricity	--	--
	(d) dues to departments dealing with telephones	--	--
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	--	--
	(f) Other dues, if any	--	--

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(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO ASWPK7670C	---
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed]	--	--
	(iii) Sales Tax [Only in case of proprietary business]	--	--
	(iv) Property Tax	--	--

C. Personal Detail

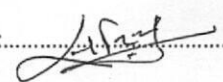
GPF/CPF/PRAN NO. :- PTS/BLA-1207
Gender :- M (M/F)
Date of Birth :- 19-02-1976
Class/Group :- B (A/B/C)
Cadre :- Bihar Legislative Assembly Secretariat

(Full Name e.g. B.A.S.- Bihar Administrative Service, B.S.S.-Bihar Secretariat Service etc.)

Home District :- PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

 14/2/23

Name of Employee

: SACHIDANAND KUMAR

PLACE : PATNA

Designation

: PRIVATE SECRETARY

Date: 14/02/2023

Department

: Bihar Legislative Assembly

Note : Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.